

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 46
ANSWERED ON 22ND JULY, 2021**

ILLEGAL WEIGHING BRIDGES AND PETROL PUMPS ON NH-6

***46. SHRI VINCENT H. PALA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of alleged existence of illegal weighing bridges and petrol pumps along the National Highway No-6 (NH-6) passing through the States of Assam and Meghalaya;**
- (b) the number of weighing bridges which have been granted permission for setting up between Jorabad and Silchar on NH-6;**
- (c) whether the Government is aware that the illegal weighing bridges on NH-6 are creating a lot of obstruction in the flow of traffic; and**
- (d) whether the Government proposes to order a CBI inquiry to find out the officials, if any, involved in grant of such permission against the prescribed guidelines of the Ministry?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA STARRED QUESTION NO. 46 ON 22ND JULY, 2021 ASKED BY SHRI VINCENT H. PALA REGARDING 'ILLEGAL WEIGHING BRIDGES AND PETROL PUMPS ON NH-6'

- (a) **The National Highway 6 starts from its junction with NH-27 near Jorabat in the State of Assam connecting Shillong, Dhaleshwar, Kanpui, Aizawal, Selling, Lumtui, Khawthlir, Tuisen, Neihdawn, Champai and terminating at Zokhawthar in the State of Mizoram. For all the Petrol Pumps along this Highway, In-Principle / Final approvals have been issued. The status about notifications issued by Government of Meghalaya and access permission granted in the State of Meghalaya are as under:**

| Location of Weigh Bridge on NH 6 in the State of Meghalaya | Status of Notification issued by State Government | Status about grant of Access Permission |
|---|--|--|
| Weigh Bridge cum Check Post at Umtyra Village (Km. 111) (run by the Govt. of Meghalaya) | Notified | Granted |
| Weigh Bridge cum Check Post at village (Km. 14+300 RHS) (run by the Govt. of Meghalaya). | Notified | Not Granted |
| Weigh Bridge cum Check Post at Umling village (Km. 15+320LHS) (run by the Govt. of Meghalaya). | | Not Granted |
| Weigh Bridge cum Check Post at Village (Km. 169+700) (run by the Govt. of Meghalaya). | | Not Granted |
| Weigh Bridge cum Check Post at Village (Km. 138+350) (run by the Govt. of Meghalaya). | Not Notified | Not Granted |

There are also 5 Weigh Bridge along NH 6 in the State of Assam at Km 174.820, 174.900, 176.00, 178.315 & 179.600 (old chainages) owned by private owners. For these Weigh Bridges, no permission has been granted.

- (b) Only one Weigh Bridge along Jowai-Ratacherra NH 6 at Umtyra Village at Km.111 has been granted access permission.**
- (c) State Government has been informed about the damages to the Highway such as blockages of drains/culverts due to construction work carried out by State Government for installation of Weigh Bridges and Check Post on NH-6. It has also led to the problem of waterlogging on the Highway. State Government of Meghalaya has been requested on many occasions to rectify all damages in order to avoid inconvenience and any road safety issues for road users. State Governments are requested to obtain access permission for remaining Weigh Bridges.**
- (d) Matter has already been taken up with State Government.**
